

Name of the Corporate Debtor: Topworth Urja & Metals Limited; Date of Commencement of CIRP: 12-08-2022; List of Creditors as on: 13-02-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	7	26625152911	7	26624152911	90.03		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	63524943	1	63524943	0.21		0		Annexure 4
5	Operational creditors (Workmen)	63	12516443	61	11790791	0.04		0		Annexure 5
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	10	2716317259	7	717236013	2.43		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	35	2205369785	30	2156040035	7.29		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		116	31622881341	106	29572744693	100.00		2050136647		